## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 581/2018 O.A. No. 2412/2017

The 24th day of September, 2018

## HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MR. A.K. BISHNOI, MEMBER (A)

Gyan Prakeash Srivastava, S/o late Shri S.K. Verma Aged 71 years, Retd. Technician/ Technical Supervisor PPO No. **GMT/KP/PEN/14** R/o Tower D-1602, Logix Blossom County, Sector 137, Noida Expressway, Noida-201301 (Uttar Pradesh).

.. Petitioner

(By Advocate : Shri T.N. Tripathi)

Versus

Shri Mahendra Pati, Senior/Principal General Manager, Door Sanchar Bhawan, Mall Road, Kanpur (U.P.).

.. Respondent

## ORDER (ORAL)

## By Mr. V. Ajay Kumar, Member (J)

When this CP is taken up for admission, the learned counsel for the petitioner seeks liberty to question the orders passed by the respondents on merits, in accordance with law.

2. Accordingly, the CP is dismissed as withdrawn with liberty as aforesaid. No costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR) Member (J)